

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 325 of 2013 & 251 of 2013 (IA 334 of 2013)**

**Dated : 21<sup>st</sup> November, 2014**

**Appeal No. 325 of 2013**

**Timarpur Okhla Waste Management Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Nishant Kumar  
Mr. Pawan Upadhyay  
Mr. Irfan Ahmed**

**Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1**

**Appeal No. 251 of 2013**

**Timarpur Okhla Waste Management Co. Ltd. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Nishant Kumar  
Mr. Pawan Upadhyay  
Mr. Irfan Ahmed**

**Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishal Anand**

**ORDER**

There is no sitting of the Bench today.

On the consent of the learned counsel appearing for the parties, matter is posted for hearing on 19.12.2014.

**Court Master**